

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

11. IA 830/2022, IA 900/2022, IA 902/2022 In C.P.(IB)-03(MB)/2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 11.07.2024**

NAME OF THE PARTIES: - IA 830/2022 Mr Manish Gupta

V/s

**Maharashtra Industrial Development
Corporation**

IA 900/2022 Mr Manish Gupta

V/s

VIP Finvest Consultancy Pvt. Ltd.

**IA 902/2022 Manish Gupta Liquidator for
Bhupen Electronic Ltd**

V/S

The Commissioner of Customs

IN THE MATTER OF

VIP Finvest Consultancy Pvt Ltd

V/s

Bhupen Electronic Ltd

Section: 60(5), U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA.No.830/2022: -

Presence: -

Adv. Jyoti A Singh a/w Adv. Sakil Ansari ...Applicant/Liquidator (through VC).

None PresentRespondent.

List this matter on **21.08.2024**.

IA.No.900/2022: -

Presence: -

Adv. Jyoti A Singh a/w Adv. Sakil Ansari ...Applicant/Liquidator (through VC).

None PresentRespondent.

List this matter on **21.08.2024**.

IA.No.902/2022: -

Presence: -

Adv. Jyoti A Singh a/w Adv. Sakil Ansari ... Applicant/Liquidator (through VC).

Adv. Sangeeta Mishra Respondent No-1 (Customs-Nagpur).

Counsel for the Respondent states at bar that the auction proceedings are already underway and likely to be concluded soon. At the request of the counsel for the Respondent, list this matter on **21.08.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

JAGDISH

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)